प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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December 03, 2018

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ilip Urban Co-operative Bank Ltd..

RBI imposed penalty on Dilip Urban Co-operative Bank Ltd., Barshi, Solapur Maharashtra

The Reserve Bank of India has imposed a monetary penalty of ₹ 2,00,000/-(Rupees Two Lakh only) on Dilip Urban Co-operative Bank Ltd., Barshi, Solapur (Maharashtra) in exercise of powers vested in it under the provisions of Section 47A(1)(b) read with Section 46(4) of the Banking Regulation Act, 1949 (As Applicable to Co-operative Societies), for violation of RBI Instructions/Guidelines with respect to Investment and prudential limit on Non-SLR Investment.

The Reserve Bank of India had issued a Show Cause Notice to the bank, in response to which the bank submitted a written reply. After considering the facts of the case, the bank's reply in the matter, the Reserve Bank of India came to the conclusion that the violations were substantiated and warranted imposition of penalty.

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